

DIVISION BENCH
COURT - II

P-108

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/94(KB)2022

**CORAM 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15TH MAY 2024

IN THE MATTER OF	INDIAN BANK VS SRI ANIRUDH KANOI
UNDER SECTION	SECTION 95(1)

Appearance (via video conferencing/physically)

Mr. Siddhartha Chatterjee, Adv.] For the Financial Creditor
Mr. Abir Lal Ghosh, Adv.]

Mr. Subhankar Nag, Adv.] For Anirudh Kanoi
Mr. Avishek Guha, Adv.]
Ms. Arunika Dutta, Adv.]
Mr. Kaustov De Sarkar, Adv.]

ORDER

1. Ld. Counsel for the parties present.
2. Post this matter on **22.07.2024**.

D. Arvind
Member (Technical)

Bidisha Banerjee
Member (Judicial)